

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:4801

ANSWERED ON:25.08.2010

STRIKE IN NLC

Anandan Shri K.Murugesan;Ganeshamurthi Shri A.;Tagore Shri Manicka

Will the Minister of COAL be pleased to state:

(a) whether the employees union of Neyveli Lignite Corporation (NLC) has given any ultimatum for their proposed strike with regard to their wage revision, etc.;

(b) if so, the details thereof; and

(c) the action proposed to be taken by the Government in this regard?

Answer

MINISTER OF THE STATE (IC) IN THE MINISTRY OF COAL AND MINISTER OF THE STATE (IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a): No, Sir.

(b)&(c): Certain unionized workers had earlier resorted to strike from 30.6.2010 to 5.7.2010 on the issue of wage revision. The matter was taken up by the Regional Labour Commissioner (Central), Chennai and the issue was resolved amicably by entering into an MOU with the recognized unions and the strike was called off.